

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.53/ BB/ 2017	-	For hearing	Rule-9 of IB.	Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Srinatha P

counsel for operation

[Signature]

ORDER

Shashi Kanthi S.V

Respondents

[Signature]

Junior counsel for Petitioner is present. He reported that Senior counsel is unable to attend the Tribunal today. Counsel for Respondent is present. List it for hearing on 04.01.2018.

[Signature]
Member (T)

[Signature]
Member (J)